

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 6
105/271- 272/PB/2020

IN THE MATTER OF:

Mrs. Kiran Shukla and Anr.

.... Petitioner

v.

Continental Construction Ltd & Ors

.... Respondent

Order U/s. 271-272

Order delivered on 04.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner :

For the Respondent :

Adv. Swapnil Gupta, Adv. Abhinav Mishra,
Adv. Vaibhav Mendiratta, Adv. Vaibhav Dabas
Mr. Abhimanyu Bhandari, Mr. Arjun Syal and
Mr. Shreyan Das

For intervener :

Ashish Rana Adv

ORDER

List the matter on **25.07.2024** alongwith **CP-126/241-242/PB/2019.**

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

04.04.2024
Lalit